

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 1(ND)/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE COMPANY: M/s. Servsystem Pvt. Ltd. & Ors. V/s. M/s. Rose Serviced Apartments (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

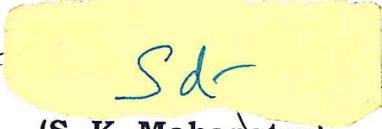
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Ashim Sood, Ms. Payal Chandra and Ms. Rhythm Buaria, Advocates

For the Respondents (s): Mr. H. L. Tiku, Sr. Advocate with Mr. Rajnish Sinha and Mr. Nikhil Jain, Advocates

ORDER

At joint request, adjourned to 15th March, 2018 for arguments.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)